

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 17.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

Bench shall Assemble after the Oath ceremony of Hon'ble Judicial Member & Technical Member

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson with Hon'ble Member (Judicial) & Hon'ble Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2 Anoop Prakash

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**